



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No. 516/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	GJS Hotels Ltd. & Anr.		
Under Section	230-232		
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. Mr. D. N. Shama, Advocate 2 2. Mr. A. Agarwal, Advocate 3 3. Ms. Rusha Saha / Advocate		Advocates for the appreciants	July 12/2017

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

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(Jinan K.R.) Member (J) (V.P.Singh)

8d /

Member (J)